

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 456/98

Monday the 23rd day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Suresh A.S.
Assariparambu House
Kuppapuram P.O.
Alappuzha

...Applicant.

(By advocate Mr TK Devarajan)

Versus

1. The Assistant Supdt. of Post Offices
Alappuzha Sub Division
Alappuzha - 688 011.
2. The Postmaster General
Central Region
Kochi - 682 016.Respondents.

(By advocate : Mr TPM Ibrahim Khan)

The application having been heard on 23.3.1998,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

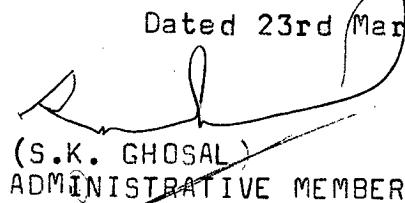
Applicant who has applied for the post of Extra
Departmental Packer at Kainakary Post Office apprehends
that his candidature may not be considered by the first
respondent on the ground that the selection is restricted
to the candidates sponsored by the employment exchange
only. However, the applicant states that he has registered
his name with the employment exchange and is presently
working on provisional basis as ED Packer at Kainakary
Post Office, selection for which is going to be held
very shortly on a permanent basis. The applicant has,
therefore, filed this application for a direction to the
first respondent to consider his candidature also in the
selection for appointment to the post of ED Packer at
Kainakary, without his name being sponsored by the employ-
ment exchange, in accordance with rules.

2. When the application came up for hearing today, learned counsel appearing for the respondents stated that in view of the Supreme Court ruling in Excise Supdt. Malkapatnam, Krishna Dist., A.P., Vs. KBN Vishweshara Rao & others, reported in 1996 (6)SCC 216, the respondents would consider the candidature of the applicant also in the ensuing selection, without considering the fact that his name has not been sponsored by the employment exchange, in accordance with rules.

3. In the light of what is stated above, and as agreed to by the learned counsel for the applicant, we dispose of the application with a direction to the 1st respondent to consider the candidature of the applicant also in the selection for appointment to the post of ED Packer at Kainakary Post Office, in accordance with rules, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated 23rd March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN